GOVERNMENT OF MEGHALAYA LAW (A) DEPARTMENT.

No.LJ (A) 2/2024/116

Dated Shillong, the 29th July, 2024.

From:

Shri D. Lyngdoh,

Joint Secretary to the Government of Meghalaya.

To

The Principal Accountant General (A & E),

Meghalaya, Shillong – 793001.

Sub:

Revision of Allowances to the Judicial Officers under the Meghalaya Judicial Services Rules, 2006 and Meghalaya Higher Judicial Services Rules, 2015 consequent upon the Hon'ble Supreme Court's Judgement dated 04.01.2024 in All India Judges Association vs. Union of India & Others in WPC 643 of 2015 - Grant

of Higher Qualification Allowance to Judicial Officers.

Sir,

In pursuance to Para 7 of OM No. LJ (A) 2/2024/23 dtd. 19.02.2024 and with approval of Hon'ble High Court of Meghalaya, I am directed to convey the sanction of Governor Meghalaya to the grant of Higher Qualification Allowance to the following Judicial Officers w.e.f. the date as indicated against each: -

Sl. No.	Name of Judicial Officers	Present Posting	Higher Qualification possessed by the Judicial Officers	Remarks
1.	Shri Balaram Joshi	District and Sessions Judge, East Garo Hills District, Williamnagar & North Garo Hills District, Resubelpara.	LLM	w.e.f. 01.01.2016
2	Shri Febroneous Silkam Sangma	Special Judge (POCSO), Ri Bhoi District, Nongpoh.	LLM	w.e.f. 01.01.2016
3.	Smti Adellyn Thangkhiew	Special Judge (POCSO), West Jaintia Hills District, Jowai.	LLM	w.e.f. date of joining i.e. 02.03.2021
4.	Smti Rithelda Rymbai	Addl. District and Sessions Judge-cum-Addl. Deputy Commissioner (J) and Member (MACT), East Khasi Hills District, Shillong	LLM	w.e.f. 01.01.2016

5.	Smti Daphira Sohtun	Chief Judicial Magistrate and Secretary, District Legal Services Authority, South West Khasi Hills District, Mawkyrwat.	LLM	w.e.f. 01.01.2016
6.	Shri Jeremy Ashley Marak	Chief Judicial Magistrate, West Garo Hills District, Tura.	LLM	w.e.f. date of joining i.e. 01.07.2016
7.	Smti Ishana Rangsa Marak	Full time Secretary, DLSA, West Garo Hills District, Tura.	LLM	w.e.f. date of joining i.e. 29.06.2016
8.	Smti Basukshisha Kharbithai	Full time Secretary, DLSA, East Jaintia Hills District Khliehriat.	LLM	w.e.f. date of joining i.e. 29.06.2016
9.	Shri Flavian R. Marak	Judicial Magistrate First Class and Principal Magistrate, JJB, East Jaintia Hills District, Khliehriat.	LLM	w.e.f. 27.07.2019
10.	Smti K. Evangeline Rymbai	Judicial Magistrate First Class and Principal Magistrate, JJB, East Khasi Hills District, Shillong.	LLM	w.e.f. date of joining i.e. 10.07.2019
11.	Smti Gabriella Simre D. Sangma	Judicial Magistrate First Class and Principal Magistrate, JJB, West Jaintia Hills District, Jowai and Judicial Magistrate First Class In-charge of Amlarem Sub-Division.	LLM	w.e.f. date of joining i.e. 05.07.2019
12.	Smti Steffi Michelle Wanniang	Judicial Magistrate First Class and Principal Magistrate, JJB, South West Khasi Hills District, Mawkyrwat and Principal Magistrate, JJB, West Khasi Hills District, Nongstoin and Principal Magistrate, JJB, Eastern West Khasi Hills District, Mairang.	LLM	w.e.f. date of joining i.e. 10.07.2019

13.	Shri Ian Russel Manshuwa Doonai Ranee	Judicial Magistrate First Class, Dadenggre Sub-Division including Phulbari Circuit Court, West Garo Hills District, Tura.	LLM	w.e.f. date of joining i.e. 11.10.2022
14.	Shri Temberson Raksam Marak	Judicial Magistrate First Class, South Garo Hills District, Baghmara.	LLM	w.e.f. date of joining i.e. 12.10.2022

The expenditure is debitable to the Head of Account from where the officers draw their salaries.

Yours faithfully,

Joint Secretary to the Govt. of Meghalaya, Law (A) Department.

Memo.No. LJ (A) 2/2024/116 -A,

Dated Shillong, the 29th July, 2024.

Copy to:

- 1. The Registrar General, High Court of Meghalaya, Shillong.
- 2. All District & Sessions Judges.
- 3. All Special Judges (POCSO).
- 4. All Chief Judicial Magistrates.
- 5. The Judicial Magistrate First Class, Dadenggre/Sohra/Amlarem/Mairang.
- 6. All Treasury Officers.
- 7. Officers concerned.

By order etc.,

Joint Secretary to the Govt. of Meghalaya, Law (A) Department.

Memo.No. LJ (A) 2/2024/116 -B,

Dated Shillong, the 29th July, 2024.

Copy to:

- 1. The Principal Accountant General (Audit), Meghalaya, Shillong 793001
- 2. The Sr. Accounts Officer, O/o the Principal Accountant General (A & E), Meghalaya, Shillong 793001.

By order etc.,

Sr. Financial Adviser to the Govt. of Meghalaya, Law (A) Department.